

**STATUS REPORT-CUM-CAUSE LIST OF THE EXTREMELY URGENT MATTERS  
FILED THROUGH DEDICATED EMAIL ID [ud.islampur.filing2020@gmail.com](mailto:ud.islampur.filing2020@gmail.com)  
REPORT ON THE BASIS OF EMAILS RECEIVED WITHIN 11.00 A.M ON  
11.05.2020 TILL 1.00 P.M ON 12.05.2020 for hearing on 14.05.2020**

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| Sl. No. | Brief Description of “extremely urgent matter” received through mail   | Filing lawyer                   | Whether considered for hearing through VC | Registrati on No.            | Hearing schedule through Video conferencing at the video shown above and already given in the guideline also uploaded in the official website of Uttar Dinajpur Judgeship | Remarks |
|---------|--|---------------------------------|---|------------------------------|---|---------|
| 1       | An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.267/2020 dt. 11.04.2020 u/s. 6 of POCSO Act<br>Habul @ Habibul Rahman S/o Islamuddin of vill. Kadamgachhi, P.S. Islampur, U/Dinajpur ..... Accd/Petitioner   | Abu Bakkar Md. Khalid Saifullah | Yes                                       | POCSO – 11 of 2020           | 14.05.2020<br>12.00 noon  |         |
| 2       | An application u/s. 439 of Cr.P.C in c/w Goalpokher P.S Case No.101 of 2020 dt. 11.04.2020 u/s 302/120(B)/34 IPC (GR-828/2020) pending before the Ld. ACJM, Islampur.<br>1. Jakir Ali@Jakir Hossain, S/o Najir Hossain<br>2. Khurshed@ Khurshed Ali S/o. Israil<br>3. Saddam Husain S/o. Imran Alam all of vill. Dharampur, P.S. Goalpokher, U/Dinajpur ..... Accd/Petitioners | Soumendu Majumder               | Yes                                       | CrI. Misc Case – 117 of 2020 | 14.05.2020<br>12.10pm   |         |
| 3       | An application u/s. 439 of Cr.P.C in c/w Goalpokher P.S Case No.101 of 2020 dt. 11.04.2020 u/s 302/120(B)/34 IPC (GR-828/2020) pending before the Ld. ACJM, Islampur.<br>Rahul @ Rahul Sekh S/o. Samsul Haque of vill. Dharampur, P.S. Goalpokher, U/Dinajpur ..... Accd/Petitioners   | Abu Bakkar Md. Khalid Saifullah | Yes                                       | CrI. Misc Case – 118 of 2020 | 14.05.2020<br>12.20pm   |         |
| 4       | An application u/s. 437 of Cr.P.C in c/w Islampur P.S Case No.204/2020 dt. 18.03.2020 u/s. 6 of POCSO Act  | Abu Bakkar Md. Khalid Saifullah | Yes                                       | POCSO – 9 of 2020            | 14.05.2020<br>12.30pm   |         |

|   |   |                |    |                                    |  |            |
|---|---|----------------|----|------------------------------------|--|------------|
|   | Tanjir Alam S/o Lt. Kaimuddin of vill. Baniani, P.S. Islampur, U/Dinajpur ..... Accd/Petitioner   |                |    |                                    |  |            |
| 5 | An application u/s. 439 of Cr.P.C in c/w Dalkhola P.S Case No. 227 of 2019 dt. 05.09.2019 u/s 365 IPC adding section 302/201/34 of IPC (GR-2365/2019)<br>Priyanka Mandal, W/O. Nityananda Mandal of vill. Hatbari, P.S. Dalkhola, U/Dinajpur ..... Accd/Petitioner  | Mustaque Ahmed | No | Dalkhola P.S. case no. 227 of 2019 |  | No urgency |
| 6 | An application u/s. 439 of Cr.P.C in c/w Chakulia P.S Case No. 293 of 2019 dt. 07.11.2019 u/s 302/120(B) IPC (GR-2882/2019 in c/w Sess. – 43/2020 pending before the Ld. ADJ FTC-II Court.<br>1. Md. Jamiruddin@Farid, S/o Md. Jainuddin<br>2. Noor Afroj@Nawraj, S/O. – Do-<br>3. Md. Jahid, S/O. –Do- all are of vill. Khoksa, P.S. Chakulia, U/Dinajpur ..... Accd/Petitioners | Firoz Ahmed    | No | Sess-43/2020                       |  | No urgency |

**12.05.2020**

Sd/Arup Roy  
**Vacation Judge through VC**